GOVERNMENT OF INDIA MINISTRY OF COOPERATION

LOK SABHA UNSTARRED QUESTION NO. 3260 TO BE ANSWERED ON 21/03/2023

Cooperatives In Uttar Pradesh

3260. SHRI JAGDAMBIKA PAL:

Will the Minister of COOPERATION (सहकारिता मंत्री) be pleased to state:

- (a) the details of the total number of cooperatives functioning in the State of Uttar Pradesh;
- (b) whether the Government has initiated any scheme to promote cooperatives activities, if so, the details thereof;
- (c) whether the Government is planning to digitise the Primary Agriculture Cooperative Societies (PACS), if so, the details of the progress made so far;
- (d) the details of the steps taken by the Government to stop irregularities and corruption in the functioning of Cooperative Societies; and
- (e) the details of the amount sanctioned by the Government for cooperative sector in the State of Uttar Pradesh?

ANSWER

THE MINISTER OF COOPERATION सहकारिता मंत्री (SHRI AMIT SHAH)

(a) to (e): As per Statistical Profile-2018 published by National Cooperative Union of India (NCUI), there are about 48,188 cooperative societies functioning in various sectors in the State of Uttar Pradesh.

The Centrally sponsored project for Computerization of functional Primary Agricultural Credit Societies (PACS) across the country with a total financial outlay of Rs. 2,516 Crore, approved by the Cabinet Committee on Economic Affairs (CCEA) on 29th June, 2022, is under implementation. At present, proposal for computerization of 54,752 PACS/LAMPS/FSS has been received from the States/UTs and central share amounting to Rs. 201.18 crore has been released for the procurement of hardware, digitization of legacy data and establishing support system. The Project Monitoring Units (PMUs) have been set up at Central and State Levels by NABARD. Development of software has been started by the National Level Project Software Vendor (NLPSV) selected by NABARD.

In order to strengthen and promote cooperative ecological system in various sectors across the country, including the State of Uttar Pradesh and to stop irregularities and corruption in the functioning of Cooperative Societies, the Ministry of Cooperation since its formation in July, 2021 has taken various initiatives such as: -

- 1. <u>Computerization of PACS</u>: Process to onboard 63,000 functional PACS on an ERP based common national software with an outlay of ₹2,516 Crore started.
- 2. <u>Model byelaws for PACS:</u> Model byelaws prepared and circulated for their adoption as per the respective State Cooperatives Act to enable PACS to undertake more than 25 business activities like dairy, fishery, setting up of godowns, LPG/ Petrol/ Green energy distribution agency, banking correspondents, CSC, etc.
- 3. <u>PACS as Common Service Centres (CSC):</u> MoU signed between Ministry of Cooperation, Ministry of Electronics and Information Technology, NABARD and CSC SPV to facilitate functioning of PACS as CSCs to improve their viability, provide e-services at village level and generate employment.
- 4. <u>National Cooperative Database:</u> Preparation of an authentic and updated data repository of cooperatives in the country started to facilitate stakeholders in policy making and implementation.
- 5. Establishment of Multi-Purpose PACS, Dairy and Fisheries Cooperative Societies in every Panchayat/Village: A plan has been approved by the Government to set up 2 lakh new multi-purpose PACS, dairy and fisheries cooperatives covering every Panchayat/Village in the next five years by taking advantage of various existing schemes.
- 6. <u>National Cooperative Policy:</u> A National level committee comprising of experts and stakeholders drawn from all over the Country constituted to formulate the New Cooperation Policy to create an enabling ecosystem to realize the vision of 'Sahakar-se-Samriddhi'.
- 7. <u>Amendment of MSCS Act, 2002</u>: Bill introduced in the Parliament to amend the centrally administered MSCS Act, 2002 to incorporate provisions of 97th Constitutional Amendment, strengthen governance, enhance transparency, increase accountability and reform electoral process in the Multi State Cooperative Societies.
- 8. <u>National Cooperative Development Corporation:</u> New schemes for cooperatives launched by NCDC in various sectors such as 'Swayamshakti Sahkar' for SHG; 'Deerghavadhi Krishak Sahkar' for long term agricultural credit; 'Dairy Sahkar' for dairy and 'Neel Sahkar' for fisheries. Total financial assistance of Rs. 34,221 Crores disbursed in FY 2021-22.

- 9. <u>Member Lending Institutions in Credit Guarantee Fund Trust:</u> Non-scheduled UCBs, StCBs and DCCBs notified as MLIs in CGTMSE Scheme to increase share of cooperatives in lending.
- 10. <u>Cooperatives as 'buyers' on GeM portal:</u> Cooperatives permitted to register as 'buyer' on GeM, enabling them to procure goods and services from nearly 40 lakh vendors to facilitate economical purchases and greater transparency.
- 11. <u>Reduction in surcharge on cooperative societies:</u> Surcharge reduced from 12 % to 7% for cooperative societies having income between Rs. 1 to 10 Cr.
- 12. Reduction in Minimum Alternate Tax: MAT reduced for cooperatives from 18.5% to 15%.
- 13. <u>Relief under Section 269ST of IT Act:</u> A clarification has been issued to remove difficulties in cash transactions by cooperatives under Section 269ST of IT Act.
- 14. <u>Lowering tax rate for new cooperatives</u>: Announcement made in the Union Budget 2023-24 to charge flat lower tax rate of 15%, compared with current rate of upto 30% plus surcharge, for new cooperatives commencing manufacturing activities till March 31, 2024.
- 15. <u>Increase in limit of deposits and loans in cash by PACS and PCARDBs:</u> Announcement made in the Union Budget 2023-24 to increase limit from Rs. 20,000 to Rs. 2 lakh per member for deposits and loans in cash by PACS and PCARDBs.
- 16. <u>Increase in limit for TDS:</u> Announcement made in the Union Budget 2023-24 to increase cash withdrawal limit for cooperatives from Rs. 1 Crore to Rs. 3 Crore, per annum, without being subjected to TDS.
- 17. <u>Relief to Sugar Cooperative Mills:</u> Sugar cooperative mills not to be subjected to additional income tax for paying higher sugarcane prices to farmers upto Fair and Remunerative or State Advised Price.
- 18. <u>Resolution of chronic pending issues of Sugar Cooperative Mills:</u> Announcement made in the Union Budget 2023-24 to allow sugar cooperatives to claim as expenditure their payments to sugarcane farmers for the period prior to assessment year 2016–17, giving a relief of nearly Rs. 10,000 crores.
- 19. <u>New National Multi-State Cooperative Seed Society:</u> New apex national multi-state cooperative seed society being established under the MSCS Act, 2002 as umbrella organization for quality seed cultivation, production and distribution under a single brand.

- 20. <u>New National Multi-State Cooperative Organic Society:</u> New apex national multi-state cooperative organic society being established under the MSCS Act, 2002 as umbrella organization to produce, distribute and market certified and authentic organic products.
- 21. <u>New National Multi-State Cooperative Export Society:</u> New apex national multi-state cooperative export society being established under the MSCS Act, 2002 as umbrella organization togive thrust to exports from cooperative sector.

Under Computerization of PACS Project an amount of Rs. 7.13 crore has been released to the State of Uttar Pradesh as first installment of central share for computerization of 1,539 PACS. In addition to the above, cumulatively an amount of Rs. 7414.40 crores has been disbursed as loan and subsidy to the State of Uttar Pradesh by the National Cooperative Development Corporation (NCDC) as on 16.03.2023.
